

**Court No.3.****HIGH COURT OF SIKKIM**Record of proceedings**W.P. (C) No. 47 of 2023**

MALVIKA FOUNDATION & ANR.

.... PETITIONERS

VERSUS

STATE OF SIKKIM & ORS.

.... RESPONDENTS

Date: 22.11.2023

CORAM

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Petitioners : Mr. Shakeel Ahmed, Advocate.
Mr. Yogesh Kr. Sharma, Advocate.
Ms. Gita Bista, Advocate.
Ms. Pratikcha Gurung, Advocate.

For Respondents: Mr. Shakil Raj Karki, Assistant Government
Advocate.

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Mr. Shakeel Ahmed, learned counsel for the petitioners desires to withdraw W.P. (C) No. 47 of 2023. He is at liberty to do so. The W.P. (C) No. 47 of 2023 stands disposed of as withdrawn. If any cause of action arises subsequently affecting the petitioners' right, needless to say, they can challenge the same in accordance with law.

Judge